## National Company Law Tribunal

## Allahabad Bench

CPNO. 5/ND12016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Derna Nath Panelcy vis Saket surgical India Protection of the companies ACT: U/S 337/398

| SI. NO.   | <u>Name</u> <u>D</u> | esignation   | Representation | Signature    |
|-----------|----------------------|--------------|----------------|--------------|
| <u>1.</u> | Udai Chardan         | Lawyer       | Pet tronu      | Wanders      |
| <u>2.</u> | cs Amit Gupto        | PCS          | Respondent     | Cary Carpy   |
| 3.        | 3 halath Singh       | AW           | Respondent     |              |
| 4         | somesakhae           | ALV          | Pop 4,88       | Fearse Johne |
| ς,        | NAVNEET KR. SHOKLA   | Proxy Countr | R.No. 1 & L    | 8            |

## CP NO.5/ND/2016

Sh. Udai Chandani, Advocate for the petitioner. Sh. Somesh Khare, Advocate for the respondent no.4, 5 & 8. Sh. Shalabh Singh, Advocate for the respondent no.11, 12 & 13. Sh. Amit Gupta, PCS for the respondent company.

Argument in respect of the maintainability of the present petition are heard. Parties are at liberty to file written submission, if any, within a week. Order is reserved.

Dated:23.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash